

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

O.A. NO. 488 of 1994.

Between

Prakash

And

Dated: 26.4.1994.

Applicant

1. The Director, Defence Machinery Design Establishment(DMDE)
Post Box 2043, Secunderabad.
2. The District Employment Officer, Hyderabad District Employment Exchange(Labour), Kavadiguda, Secunderabad.

Respondents

Counsel for the Applicant

: Sri. K. Nageswara Reddy

: Sri. U. P. Devaraj, Sr. CGSC (R-1)
counsel for A.P. (R-2)

CORAM:

Hon'ble Mr. A.B. Gerthi, Administrative Member

Hon'ble Mr. T. Chandrasekhar Reddy, Judicial Member

The Hon'ble Tribunal made the following order:-

Heard learned counsel for all the parties. Admit. Reply to be filed within 30 days. Post it for orders on 2.6.1994.

respondent No1 is about to conduct an interview from 26.4.1994 to 28.4.1994, for filling up the post of Messenger. Keeping in view that the applicant had rendered services as a casual worker with the respondents for almost seven years, we consider that it will be just and proper to issue an interim direction to the respondents to let the applicant also appear for the interview for selection for appointment as a Messenger. The result of the interviews conducted shall not be published or finalised till further orders.

Prakash
Deputy Registrar (Jud.)

Copy to:-

1. The Director, Defence Machinery Design Establishment (DMDE), Post Box 2043, Secunderabad-003.
2. The District Employment Officer, Hyderabad District Employment Exchange(Labour) Kavadiguda, Secunderabad.
3. One copy to Sri. K. Nageswar Reddy, advocate, CAT, Hyd.
4. One copy to Sri. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
5. One copy to Sri. D. Panduranga Reddy, Spl. counsel for A.P.
6. One spare copy.

Ram/-
26/5/94.

Prakash
26/5/94.

J.10
C.C. Today
07-488793

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)
AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 25/4/1994

ORDER/JUDGMENT

Post
Post for Order
on 26/4/94

M.A/R.A./C.A./NO.

IN

O.A.NO. 488793

T.A.NO. (w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs

